

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

105. C.P.(IB)-298(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON **12.04.2023**

NAME OF THE PARTIES: G M Enterprises

V/s.

M/s. Varroc Engineering Limited.

**Appearance**

For Petitioner : Adv. Vagish Mishra a/w. Adv. Rajiv Kuleriya, adv.  
Shubham Sharma i/b. Law Counsels

For Respondent : Adv. Ravish Mishra a/w. Adv. Manish Malpani

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Ld. counsel for the Petitioner seeks one last and final opportunity to file an additional affidavit placing on record the correct date of default which was inadvertently missed out in part IV of the petition and also wrongly mentioned in the petition by hand as date of notice is mentioned instead of date of default. Let the same be filed by way of an additional affidavit. List on **15.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev--

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)